Annexure-7

Name of the corporate debtor: Shirani Automotive Private Limited; Date of commencement of CIRP: 23.12.2021; List of creditors as on: 24.03.2022

List of operational creditors (Government dues)

(Amount in Rs.)

S.N	Details of claimant		Details of claim received		Details of claim admitted				Amount of conting	Amount of any mutual	Amount of claim under	Amount of claim not admitted	Remark s, if any
	Department	Gov en ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, If applicable	claim	dues, that may be setoff	verificati on		
1.	Commercial Tax Officer, Ratlam Circle-1 (MP).	Yes	04.01.2022	39,74,43,030	14,42,43,944/	Unsecured	No	-	-	-	-	25,31,99,086/-	-
2.	Provident Fund Organisation	Yes	19.01.2022	8,00,830	8,00,830	Unsecured	No	-	-	-		-	-
3.	Employee State Insurance Corporation	Yes	04.02.2022	5,21,935/-	5,21,935/-	Unsecured	No	-	-		-	-	-
4.	Central GST and Service Tax	Yes	04.03.2022	54,60,145/-	15,77,013/-	Unsecured	No	-	-	-	-	38,83,132/-	-

Date: 24.03.2022

Place: Indore

Ashutosh Gokhale Interim Resloution Professional of Shirani Automotive Private Limited

Reg. No.: IBBI/IPA-001/IP-P00613/2017-2018/11072